

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:3002  
ANSWERED ON:03.08.2017  
Supply of Coal to Thermal Power Plants  
Sivaprasad Dr. Naramalli

**Will the Minister of COAL be pleased to state:**

- (a) the quantum of coal allocated by the Union Government to the thermal power plants in Andhra Pradesh during the last three years and the current year;  
(b) whether the State had demanded more coal during the said period; and  
(c) if so, the decision taken by the Union Government in this regard?

**Answer**

MINISTER OF STATE (I/C) IN THE MINISTRY OF COAL, POWER, NEW AND RENEWABLE ENERGY AND MINES  
( SHRI PIYUSH GOYAL)

(a) : The quantum of coal allocated by Coal India Limited (CIL) and Singareni Collieries Company Limited (SCCL) to the Thermal Power Plants in Andhra Pradesh during the last three years and the current year is as under:

Power Plant Annual Contracted Quantity (In Million Tonne)

2014-15 2015-16 2016-17 2017-18

NTPC

Simhadri 10.12 11.82 12.32 12.32

APGENCO Vijaywada/Dr. N. Tata Rao TPS 11.31 15.31 12.31 10.81

Muddanur (Rayalseema TPP) 5.76 5.76 5.76 5.76

Thermal Power Tech 00 1.97 3.35 4.27

APGENCO JV (Damodaram Sanjeeva TPS) 00 00 5.00 5.00

HNPCL

Hinduja 00 00 3.54 4.62

Total 27.19 34.86 42.28 42.78

(b) & (c) : M/s APGENCO represented to the Standing Linkage Committee (LT) for additional requirement of 1.2 MT for the Rayalseema TPS (Stage-III) Unit-IV due to enhanced capacity of the plant from 500 MW to 600 MW. APGENCO has been informed that the request of linkage for additional 100 MW capacity of the TPP be routed through Ministry of Power as per the provisions of Power Sector Linkage Policy 'SHAKTI'.

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